

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.4473 of 2013

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

08/26.03.2021

Nobody appeared for the petitioner even on repeated calls.

Mr. Faisal Allam, learned counsel for the respondent-State is present.

With a view to give one more opportunity to the petitioner, put up this case on 09.04.2021.

(Deepak Roshan, J.)

Fahim/-